

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
AT CHENNAI**

**Original Application No. 238 OF 2021  
(Earlier O.A.181 of 2020)**

Chempuri Ramachandraiah  
S/o. Durgaiah  
R/o. Veliminedu Village  
Chityal Mandal  
Nalgonda District, Telangana

...Applicant

Versus

The Principal Secretary of Telanga  
Environment Science and Technology  
Telangana and others

...Respondents

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Place :Chennai  
Date:06.08.2024

*T. Hemalatha*  
Counsel for Petitioner

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
AT CHENNAI**

**Original Application No. 238 OF 2021  
(Earlier O.A.181 of 2020)**

Chempuri Ramachandraiah  
S/o. Durgaiah  
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Chityal Mandal  
Nalgonda District, Telangana

...Applicant

Versus

The Principal Secretary of Telanga  
Environment Science and Technology  
Telangana and others

...Respondents

**MEMO FILED ON BEHALF OF THE 4<sup>th</sup> RESPONDENT**

It is respectfully submitted that subsequent to the last hearing in the matter, the TSPCB Task Force Technical Committee meeting was held on 02.08.2024 with the industry.

In respect of the agenda of the said meeting, the fourth respondent industry has filed a detailed compliance report with TSPCB pm 06.08.2024.

It is submitted that fourth respondent industry has also paid the balance payment of 50% Environmental Compensation (EC) to the tune of Rs.59.80 Lakhs on 02.08.2024 and thus they have paid the total Environmental Compensation of Rs.1,19,70,000/- and also the crop compensation of Rs.22,73,000/- It is to be noted that the

payment has been made inspite of repeated contention of industry that levy of compensation itself erroneous and was imposed on the industry without consideration of their objections to the Joint Committee Report. Nevertheless, in order to show their commitment to maintaining pollution control standards the industry has taken the decision to remit the entire payment. The detailed compliance report along with payment acknowledgment have been filed as annexures to this memo.

It is therefore prayed that this Hon'ble Tribunal may be pleased to take this memo and record and close O.A.No.238/2021 (SZ) and thus render justice.

Dated at Chennai this 6<sup>th</sup> day of August 2024

*T. Hemala/Ka*

Counsel for the Appellant

# Hindys lab

## Hindys Lab Private Limited

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail:info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

To  
The Member Secretary,  
Telangana Pollution Control Board,  
Paryavaran Bhavan,  
Santhnagar,  
Hyderabad – 500 018.

Date: 06.08.2024

Respected Sir,

**Sub:** Submission of point wise Task-force Agenda Compliance Status Report – Reg.

**Ref:** Task-force Technical Committee meeting held on 02.08.2024.

With reference to the above-mentioned subject, we are herewith submitting point wise Task-force Agenda compliance status report for your kind perusal.

S.No	Taskforce Agenda points	Our reply
1	The industry has to pay the balance 50% of Environmental Compensation (EC) Levied amount i.e., Rs.59,80,000/- on or before 22.06.2024. But, the industry has not paid the same. The industry reiterated that the remaining balance amount of 50% EC will made subject to outcome of the Hon'ble NGT Judgement. This may be examined.	<b>Complied:</b> We have paid the balance payment of 50% Environmental Compensation (EC) for Rs.59.80 lakhs on 02/08/2024. Hence we have paid total Environmental compensation for Rs. 1,19,70,000/- & Crop compensation for Rs. 22,73,000/-. Enclosed submission ack. copies as Annexure-I.
2	The industry has to carryout assessment study preferably by NEERI / IICT on adequacy to achieve ZLD system (for new ZLD system) in and around the industry as recommendation of the Joint Committee, constituted by Hon'ble NGT within 15 days. However, the industry has conducted study from EPTRI and the EPTRI collected the samples on 02.02.2024. The industry representative informed to the Board Officials that the report yet to receive from EPTRI.'	The ZLD system performance (for New ZLD) under progress at EPTRI and the report will be ready this month ending to submit the same in TGPCB.
3	As per the Board's directions dt:05.03.2024, the industry has to submit the fresh Bank Guarantee of Rs.48.0 Lakhs towards compliance of the Board directions. But, the industry has not submitted the same so far. The industry vide letter dated 30.04.2024 submitted that they already paid EC and Crop Compensation to the tune of Rs. 82.62 Lakhs and already complied Board directions. The	<b>Complied:</b> We have submitted fresh Bank Guarantee for Rs. 48 lakhs on 05/08/2024. Enclosed Submission ack. as Annexure-II.

	industry requested for exemption of the BG citing financial crises.	
4	The industry has to carryout assessment study by NEERI / IICT on VOC emissions and efficiency of solvent recovery system (for new SRP), in and around the industry as recommendation of the Joint Committee, constituted by Hon'ble NGT within 15 days. However, the industry has conducted study from EPTRI and the EPTRI collected the samples on 02.02.2024. The industry representative informed to the Board Officials that the report yet to receive from EPTRI.	The Assessment study of VOC emissions and efficiency of solvent recovery system (for new SRP) under progress at EPTRI and the report will be ready this month ending to submit the same in TGPCB.
5	The Board issued a Show Cause Notice on 01.04.2024 for exceeding of stack emissions for the month of Feb' 2024 (exceeded on 2 <sup>nd</sup> , 3 <sup>rd</sup> , 4 <sup>th</sup> & 5 <sup>th</sup> ) as per online emissions data. The industry submitted a reply to the SCN on 15.04.2024 stating that due to moisture in purge air to SPM analyzer, the values got fluctuated.	<b>Complied this condition:</b> Enclosed submission ack. copy as Annexure-III
6	The industry has provided 1 No. of VOC analyzer at Power House-I building and connected to TSPCB server. The Board issued a SCN on 22.05.2024 for not receiving online data for the month of April' 2024 (data not received for 6 days from 19 <sup>th</sup> to 24 <sup>th</sup> ). The industry submitted a reply to the SCN on 19.06.2024 stating that due to issue in Ethernet data Logger, the VOC data was not uploaded.	<b>Complied this condition:</b> Enclosed submission ack. copy as Annexure-IV.
7	The industry has submitted extended BG of Rs.4 Lakhs dated 04.03.2023 with validity period upto 03.02.2024. The same was expired.	<b>Complied:</b> We have submitted renewed Bank Guarantee for Rs. 4 lakhs on 05/08/2024. Enclosed Submission ack. as Annexure-V.

In view of the above we have complied all the above Task-force Agenda points, hence don't initiate any action against our unit.

Thanking you

Yours faithfully

For M/s.HINDYS LAB PRIVATE LIMITED

  
V.JAGADEESHWAR

DEPUTY GENERAL MANAGER – CORP.EHS.

CC: To the Environmental Engineer, TGPCB, Regional Office, Nalgonda District.

# Hindys lab

## Hindys Lab Private Limited

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail: info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

To  
The Member Secretary,  
Telangana Pollution Control Board,  
Paryavaran Bhavan, A-3 Industrial Estates,  
Sanathnagar,  
Hyderabad - 500018,

Date: 02/08/2024

Respected Sir,

**Sub:** Submission of balance payment of environmental compensation (50%) req.-Reg.

- Ref:** 1) NLG-85/TSPCB/TF/HO/2024-1790, Dated: 05.03.2024  
2) NLG-205/TSPCB/TF/HO/2024-1791, Dated: 05.03.2024  
3) Task Force technical committee meeting held on dated: 02.08.2024

With reference to the above-mentioned subject, we are herewith submitting balance payment of environmental compensation (50%) details as follows.

S.No	BANK REF NO & DATE	TRANSACTION REF NO	AMOUNT IN RS.
01	BT24080284130108 Date: 02/08/2024	FDRLR52024080233367847	5,980,000.00

Further, we wish to inform you that, we have paid totally 100% of Environmental Compensation against Hon'ble NGT case O.A.No.238 of 2021.

Kindly acknowledge the receipt of the same.

Thanking you,

Yours faithfully,  
M/s. HINDYS LAB PRIVATE LIMITED

V.JAGADEESWAR  
DEPUTY GENERAL MANAGER - CORP. EHS.

CC to: To the Environmental Engineer, TSPCB, Regional Office, Nalgonda Dist.

## Payment Advice

**Advice Sending Date :** 02-08-2024

**Transaction Ref No :** FDRLR52024080233367847

**Transaction Initiated By :** HINDYS LAB PRIVATE LIMITED  
**Transaction Type :** RTGS  
**Beneficiary Name :** TELANGANA STATE POLLUTION BOARD  
**Beneficiary Bank IFSC :** SBIN0021452  
**Beneficiary's Account :** 39271613872  
**Payment Process Date :** 02-08-2024  
**Remittance Amount :** INR 5,980,000.00  
**Bank Ref No :** BT24080284130108  
**Customer reference:** Bills

*(This is a computer generated intimation letter which need not normally be signed)*

o/c

# Hindys lab

## Hindys Lab Private Limited

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail: info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

To

Date: 17/02/2024

The Member Secretary,  
Telangana State Pollution Control Board,  
Paryavaran Bhavan, A-3 Industrial Estates,  
Sanathnagar,  
Hyderabad - 500018,



Respected Sir,

**Sub:** Submission of part payment of environmental compensation (25%) req.-Reg.

- Ref:** 1) Show cause notice No.NLG-85/TSPCB/UH-II/2023-1207-Dated: 05.12.2023  
2) Show cause notice No.NLG-85/TSPCB/UH-II/2023-1208-Dated: 05.12.2023.  
3) Board (Task -Force) Agenda dated: 06/02/2024

With reference to the above-mentioned subject, we are herewith submitting part payment of environmental compensation (25%) details as enclosed below.

S.No	Tr.Ref.No & Date	Bank Ref No.	Amount in Rs.
01	FDRLR52024021633328948/16.02.2024	BT24021658418715	29,95,000.00

Further, we wish to inform you that, we have paid totally 50% of Environmental Compensation and the balance amount will be made by industry subjected to outcome of the Hon'ble NGT Judgement of O.A.No.238 of 2021.

Kindly acknowledge the receipt of the same.

Thanking you,

Yours faithfully,  
M/s. HINDYS LAB PRIVATE LIMITED

V.JAGADEESWAR  
DEPUTY GENERAL MANAGER – CORP. EHS.

CC to: To the Environmental Engineer, TSPCB, Regional Office, Nalgonda Dist.

# Hindys lab

**Hindys Lab Private Limited**

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail: info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

To  
The Member Secretary,  
Telangana State Pollution Control Board,  
Paryavaran Bhavan, A-3 Industrial Estates,  
Sanathnagar, Hyd-500018, Telangana.

Date: 23/12/2023

Respected Sir,

**Sub: Submission of Environmental Compensation payment (25%) req. - Reg.**

**Ref: 1) Show cause notice No.NLG-85/TSPCB/UH-II/2023-1211-Dated: 05.12.2023**

**2) Show cause notice No.NLG-85/TSPCB/UH-II/2023-1212-Dated: 05.12.2023**

With reference to the above-mentioned subject, we are herewith submitting Environmental compensation (25%) payment details for your kind perusal as follows:

S.No	UTR Details	AMOUNT
01	RTG/FDRLR52023122233355164/TELANGANA/SBIN/3927161	29,95,000.00

Hence, please receive and acknowledge the same.

Thanking you,

Yours faithfully,  
For HINDYS LAB PRIVATE LIMITED

  
V.JAGADEESWAR  
DEPUTY GENERAL MANAGER – CORP. EHS.

CC to: To the Environmental Engineer, TSPCB, Regional Office, Nalgonda Dist.



# Hindys lab

## Hindys Lab Private Limited

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail : info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

Date: 02-02-2024

To  
The District Collector,  
Nalgonda District.

Respected Sir,

Sub: Payment of Crop Compensation – Request – Reg.

- Ref: 1. Letter No. C2/7037/2022 Dated: 05/07/2023 received on 10/07/2023 for payment of crop Compensation Rs.22, 72,000/- (Rupees Twenty Two lakhs seventy two thousand only)
2. Report of the Joint Committee in OA NO. 238 of 2121(SZ) (earlier OA NO.181 of 2020 (PB) in the matter of Chepuri Ramachandraiah Vs State of Telangana submitted to Hon'ble NGT, South Zone, Chennai.
3. Environmental Engineer, TS Pollution Control Board, Regional Office, Nalgonda Lr.No.RCP-10/TSPCB/TF/BO/2023-2145 Dated: 23/03/2023.
4. Our letter submission dated 29/03/2023.
5. Environmental Engineer, TS Pollution Control Board, Regional Office, Nalgonda Lr.No.72001/PCB/RO-NLG/2021-1358 Dated: 19/05/2023.

With reference to the above mentioned subject, we bring to your kind notice that, we have submitted point wise objections and a detailed response before the Hon'ble National Green Tribunal, South Zone, and Chennai.

We wish to inform you that The Joint Committee was calculated Environmental Compensation estimated base on the pollution index method developed by CPCB policy guidelines norms and the board of TSPCB issued notices on 23<sup>rd</sup> March 2023 to pay Environmental Crop Compensation for Rs.22, 72,000/- (Rupees Twenty Two lakhs seventy two thousand only).

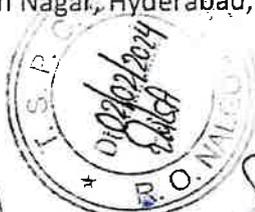
We are enclosing the Cheque in the Favour of Mr. "Shepuri Ramachandraiah" Rs.22, 72,000/- (Rupees Twenty Two lakhs seventy two thousand only), Cheque Number –"073852" 500002352: 000927"29. (20076-Sanath Nagar, Hyderabad, 72 c 47 A, Sanath Nagar Industrial estate Rangareddy Dist. 500018.)

Thanking you

Yours faithfully

For HINDYS LAB PRIVATE LIMITED

AUTHORIZED SIGNATORY



C.C. to E.E, TSPCB, Nalgonda

Received  
with Cheque  
29/01/2024  
S.A.  
(22)



# Hindys lab

**Hindys Lab Private Limited**

Reg. Off. & Factory : Sy No: 290 & 291,

Veliminedu Village, Chityal (Mandal),

Nalgonda (Dist.) Telangana State, India-508114.

E-mail: info@hindyslab.com Phone : 9989749336

GSTIN : 36AABCH9256P1ZW

CIN : U24100TG2007PTC055636

Date: 05<sup>th</sup> August 2024

To

The Environmental Engineer,  
Telangana Pollution Control Board,  
Regional Office,  
Nalgonda



Sir,

**Sub: Submission of Original Bank Guarantee for Rs.48 Lakhs – Reg.**

**Ref: Order No.NLG-85/TSPCB/TF/HO/2924-1790 Dated: 05/03/2023.**

**Ref: Order No.NLG-85/TSPCB/TF/HO/2924-1791 Dated: 05/03/2023.**

**Ref: Task Force Technical meeting held on Dated: 02.08.2024**

With reference to the above-mentioned subject, we are herewith submitting Original Bank Guarantee with validity from 03<sup>rd</sup> August 2024 to 02 August 2025 which is issued on 03<sup>rd</sup> August 2024 as follows:

S.NO	BANK GUARANTEE NO/ISSUE DATE	AMOUNT in Rs.
1	1473IBG148738 ISSUED ON 03/08/2024	48,00,000/- (Rupees Forty Eight Lakhs Only)

Hence we request your good selves to please receive the Original Bank Guarantee for Rs.48,00,000/- (Rupees Forty Eight Lakhs only) and acknowledge the same.

Thanking you

Yours faithfully

For HINDYS LAB PRIVATE LIMITED

V.JAGADEESWAR

DEPUTY. GENERAL MANAGER – CORP. EHS.

C.C to The Member Secretary, TSPCB, Paryavaran Bhavan, Sanathnagar, Hyd.

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o/c

Annexure III

# Hindys lab

## Hindys Lab Private Limited

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail : info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

Date: 15/04/2024

To,  
The Member Secretary,  
TSPollution Control Board  
A-3, Industrial Estate,  
ParyavaranBhavan, Sanathnagar,  
Hyderabad – 500018

Sub: Compliance Report against Notice No. 12/TSPCB/HO/OCEMS/2024 - 86, for the values of the parameters are exceeding the prescribed standards and that the industry is not complying with the conditions stipulated by the Board.

Sir,

M/s. Hindys Lab Private Limited (Formerly known as M/s Hychem Laboratories), Sy.no 290 & 291 Veliminedu Village, Chityal (Mandal), Nalgonda Dist. With reference to the above cited we are herewith submitting compliance status report against your Notice No. 12/TSPCB/HO/OCEMS/2024 – 86.

The values are fluctuating due to the Moisture in Purge air to SPM analyser, So we called our service partner M/s.Green enviro international Pvt ltd, and we resolved the problem by cleaning the lens of SPM analyser.

Here we attached the service report of M/s.Green enviro international Pvt ltd. And Online monitoring report from 06/03/2023 to Till date.

Now the issue is resolved.

This is for your kind perusal and confirmation.

Thanking you

Yours faithfully,

For HINDYS LAB PVT LTD

AUTHORISED SIGNATORY



o/c 13

Annexure - IV

# Hindys lab

**Hindys Lab Private Limited**

Reg. Off. & Factory : Sy No: 290 & 291,

Veliminedu Village, Chityal (Mandal),

Nalgonda (Dist.) Telangana State, India-508114.

E-mail : info@hindyslab.com Phone : 9989749336

GSTIN : 36AABCH9256P1ZW

CIN : U24100TG2007PTC055636

Date: 19/06/2024

To,  
The Member Secretary,  
TSPollution Control Board  
A-3, Industrial Estate,  
Paryavaran Bhavan, Sanathnagar,  
Hyderabad – 500018

Sub: Show cause notice against Submission Notice No. 26/TGPCB/HO/OCEMS/2024 -432, for the voc station data was not uploaded for 06 days from 19.04.2024 to 24.04.2024 which is connected to TSPCB Server the prescribed server and that the industry is not complying with the conditions stipulated by the Board.

Sir,

M/s. Hindys Lab Private Limited (Formerly known as M/s Hychem Laboratories), Sy.no 290 & 291 Veliminedu Village, Chityal (Mandal), Nalgonda Dist. With reference to the above cited we are herewith submitting notice against Submission Notice No. 26/TGPCB/HO/OCEMS/2024 -432.

The VOC meter data was not uploaded from 19-04-2024 to 24-04-2024. because the VOC parameter are uploaded to the server through Ethernet Data Logger. Due to Ethernet Port was not working properly. Due to that the data was not uploaded these 6 days. Now the issue is resolved & it's in online.

Here we attached the online VOC Monitoring reports from 01.04.2024 to 30.04.2024 for your reference.

This is for your kind perusal and confirmation.

Thanking you

Yours faithfully

For HINDYS LAB PVT



*(Handwritten signature)*

AUTHORISED SIGNATORY



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O/C

Annexure - V

# Hindys lab

## Hindys Lab Private Limited

Reg. Off. & Factory : Sy No: 290 & 291,  
Veliminedu Village, Chityal (Mandal),  
Nalgonda (Dist.) Telangana State, India-508114.  
E-mail: info@hindyslab.com Phone : 9989749336  
GSTIN : 36AABCH9256P1ZW  
CIN : U24100TG2007PTC055636

Date: 05<sup>th</sup> August 2024

To

The Environmental Engineer,  
Telangana Pollution Control Board,  
Regional Office,  
Nalgonda



Sir,

**Sub: Submission of Extended Original Bank Guarantee for Rs.4Lakhs – Reg.**

**Ref: Order No.NLG-85/TSPCB/TF/HO/2924-1790 Dated: 05/03/2023.**

**Ref: Order No.NLG-85/TSPCB/TF/HO/2924-1791 Dated: 05/03/2023.**

**Ref: Task Force Technical meeting held on Dated: 02.08.2024**

With reference to the above-mentioned subject, we are herewith submitting Extended Original Bank Guarantee with validity from 03<sup>rd</sup> August 2024 to 03<sup>rd</sup> February 2025 which is issued on 03<sup>rd</sup> August 2024 as follows:

S.NO	BANK GUARANTEE NO/ISSUE DATE	AMOUNT in Rs.
1	IBG122059 ISSUED ON 03/08/2024	4,00,000/- (Rupees Four Lakhs Only)

Hence we request your good selves to please receive the Extended Original Bank Guarantee for Rs.4,00,000/- (Rupees Four lakhs only) and acknowledge the same.

Thanking you

Yours faithfully

For HINDYS LAB PRIVATE LIMITED

  
V.JAGADEESWAR  
DEPUTY. GENERAL MANAGER – CORP. EHS.

C.C to The Member Secretary, TSPCB, Paryavaran Bhavan, Sanathnagar, Hyd.

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
AT CHENNAI**

**Original Application No. 238 OF 2021  
(Earlier O.A.181 of 2020)**

Chempuri Ramachandraiah  
S/o. Durgaiah  
R/o. Veliminedu Village  
Chityal Mandal  
Nalgonda District, Telangana

...Applicant

Versus

The Principal Secretary of Telanga  
Environment Science and Technology  
Telangana and others

...Respondents

MEMO FILED ON BEHALF OF THE 4<sup>th</sup> RESPONDENT

M/s. T.HEMALATHA, R. RAJMOHAN AND S.DEEPIKA

COUNSEL FOR THE 4<sup>TH</sup> RESPONDENT